

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 36
(TO BE ANSWERED ON THE 4th December 2023)

PRIVATISATION OF AIRPORTS

36. SHRI MUKUL BALKRISHNA WASNIK

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the total number of airports in the country and the number of airports that have been privatised since 2018, State-wise;
- (b) the modalities adopted by Government for privatising and the companies which currently run each one of these airports;
- (c) whether Government has any plan to privatise anymore airports; and
- (d) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): Presently, there are 149 airports in the country. Since 2018, AAI has leased out six of its airports at Lucknow in Uttar Pradesh, Ahmedabad in Gujarat, Mangaluru in Karnataka, Jaipur in Rajasthan, Guwahati in Assam and Thiruvananthapuram in Kerala for better operations, management and development of these airports under Public Private Partnership (PPP). AAI had adopted Per Passenger Fee (PPF) as bidding parameter while leasing out of these six airports. The details of companies that currently run these airports are as under:

- (1) Chaudhary Charan Singh International Airport, Lucknow - M/s Lucknow International Airport Limited (LIAL)
- (2) Sardar Vallabhbhai Patel International Airport, Ahmedabad - M/s Ahmedabad International Airport Limited (AIAL)
- (3) Mangaluru International Airport - M/s Mangaluru International Airport Limited (MaIAL)
- (4) Jaipur International Airport - M/s Jaipur International Airport Limited (JIAL)
- (5) Lokpriya Gopinath Bordoloi International Airport, Guwahati - M/s Guwahati International Airport Limited (GIAL)
- (6) Thiruvananthapuram International Airport - M/s TRV-Kerala International Airport Limited (TIAL)

(c) & (d): As per National Monetisation Pipeline (NMP), 25 AAI airports namely,

Bhubaneswar, Varanasi, Amritsar, Trichy, Indore, Raipur, Calicut, Coimbatore, Nagpur, Patna, Madurai, Surat, Ranchi, Jodhpur, Chennai, Vijayawada, Vadodara, Bhopal, Tirupati, Hubli, Imphal, Agartala, Udaipur, Dehradun and Rajahmundry have been earmarked for leasing over the years 2022 to 2025.

These airports are being leased for their better management utilising private sector efficiency and investment. States and passengers are the ultimate beneficiary of enhanced airport infrastructure and facilities created by private partner, who operates, manages and develops the leased airport under PPP. Airports have emerged as a nucleus of economic activities and have multiplier effect on the economy of the State. The revenue received by AAI from the leased airports is also utilised in development of airport infrastructure across the country.
